

RJ No. 72/2024

High Court of Karnataka
Bengaluru
Date: 31.05.2024

CIRCULAR

It is hereby informed to the Advocates/Applicants to furnish a memo within 07 days confining their request for issuance of certified copy of Judgment, wherein they have applied for both Judgment and Decree as per the statement annexed herein as **Annexure 'A'** and the drawing up of Decree does not arise pertaining to the years 2020, 2021, 2022 & 2023 failing which the copy applications seeking for certified copy of Judgment and Decree will be rejected.

Sd/-
(M. CHANDRASHEKAR REDDY)
REGISTRAR (JUDICIAL)

ANNEXURE - A
LIST OF PENDING COPY APPLICATIONS IN COMPUTERIZED COPYING
BRANCH IV SEEKING FOR BOTH JUDGMENT AND DECREE COPY

SL. NO.	Case Number	CR Number	Order Date	Auto/Decree/Both	REASONS
01	RFA 808/2008	1892/2021	21.01.2021	B	No Decree
02	RFA 700/2001	5769/2021	02.02.2012	B	No Decree
03	RSA 1119/2009	12095/2023	24.03.2023	B	No Decree
04	RFA 1306/2015	14558/2021	03.12.2018	B	No Decree
05	RP 369/2021	1355/2022	23.12.2021	B	No Decree
06	RSA 1799/2014	7584/2022	01.02.2021	B	No Decree
07	RSA 921/2021	7771/2022	28.06.2022	B	No Decree
08	RFA 37/2015	11014/2022	10.08.2022	B	No Decree
09	RFA 1760/2014	13746/2022	19.09.2022	B	No Decree
10	RFA 1056/2020	16159/2022	20.10.2022	B	No Decree
11	MFA 1509/2017	4376/2021	01.02.2021	B	NO DECREE
12	MFA 5286/2021	17002/2022	23.09.2022	B	NO DECREE
13	MFA 3747/2015	18405/2022	18.11.2022	B	NO DECREE
14	MFA 3747/2015	18279/2022	18.11.2022	B	NO DECREE
15	MFA 2808/2014	19043/2022	26.09.2022	B	NO DECREE
16	MFA 1481/2012	16682/2022	21.10.2022	B	NO DECREE
17	MFA 10612/2018	5420/2022	28.12.2018	B	NO DECREE
18	MFA 4514/2010	14608/2023	16.03.2023	B	NO DECREE
19	MFA 1095/2012	14791/2023	22.09.2014	B	NO DECREE
20	MFA 6573/2002	13425/2020	05.11.2008	B	NO DECREE
21	RFA 401/2017	5482/2022	05.04.2022	B	NO DECREE
22	RFA 07/2006	4096/2022	11.03.2022	B	NO DECREE
23	WP 9683/2021	52990/2023	13.12.2023	B	NO DECREE
24	RSA 1119/2009	12095/2023	24.03.2023	B	NO DECREE
25	RFA 907/2018	11979/2023	23.04.2019	B	NO DECREE
26	RFA 2530/2007	13716/2023	19.07.2023	B	NO DECREE
27	RSA 132/2016	13322/2023	14.07.2023	B	NO DECREE

SL. NO.	Case Number	CR Number	Order Date	Auto/ Decree /Both	REASONS
28	RFA 2530/2007	13529/2023	19.07.2023	B	NO DECREE
29	RFA 1962/2005	10330/2023	14.11.2022	B	NO DECREE
30	WP 2848/2008	12620/2023	01.02.2023	B	Decree does not arise
31	RFA 1832/2019	21707/2023	23.11.2022	B	NO DECREE
32	RFA 1820/2010	21192/2023	29.11.2022	B	NO DECREE
33	RFA 172/2018	21201/2023	21.11.2023	B	NO DECREE
34	RFA 1113/2018	9745/2023	01.12.2021	B	NO DECREE
35	RFA 1031/2005	9695/2023	08.11.2022	B	D N P
36	RSA 401/1998	9598/2023	08.10.1998	B	NO DECREE
37	MFA 6027/2021	9516/2023	18.01.2023	B	NO DECREE
38	WP 18019/2021	36817/2023	09.12.2021	B	NO DECREE
39	RFA 827/2006	8873/2023	29.06.2021	B	NO DECREE
40	RFA 255/2022	8547/2023	13.04.2023	B	NO DECREE
41	MFA 6083/2012	10854/2023	28.07.2014	B	NO DECREE
42	RFA 1674/2019	10923/2023	24.05.2023	B	NO DECREE
43	CP 4/2022	10909/2023	05.06.2023	B	WC CASE
44	WPHC 21/2023	18866/2023	19.04.2023	B	DECREE DOES NOT ARISE
45	WP 9826/2023	45786/2023	02.11.2023	B	NO DECREE
46	RFA 1963/2013	16083/2023	29.03.2023	B	D.N.P